

**GOVERNMENT OF INDIA  
MINISTRY OF MINORITY AFFAIRS**

**LOK SABHA**

**STARRED QUESTION NO. \*378.  
TO BE ANSWERED ON 21.03.2018**

**NAI MANZIL SCHEME**

**\*378. SHRI T. RADHAKRISHNAN:  
SHRI A. ANWHAR RAAJHAA:**

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the salient features of the Nai Manzil Scheme launched for the welfare of the minorities;
- (b) the details of progress and achievements made under the scheme so far;
- (c) the funds allocated/released/spent to implement the scheme since its inception, State/UT-wise;
- (d) whether the Government has invited proposals from the project implementing agencies under the said scheme and if so, the details of the proposals received, State/UT-wise; and
- (e) whether the Government has signed any Agreement with international agencies for financing the projects under the scheme and if so, the details including the terms and conditions thereof and the receipt of credit by India till date in this regard?

**ANSWER**

**MINISTER OF MINORITY AFFAIRS  
(SHRI MUKHTAR ABBAS NAQVI)**

(a) to (e): A statement is laid on the Table of the House.

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**STATEMENT REFERRED IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. \*378, TO BE ANSWERED ON 21.03.2018 ASKED BY SHRI T. RADHAKRISHNAN AND SHRI A. ANWHAR RAAJHAA REGARDING, "NAI MANZIL SCHEME"**

(a): The focus of the Government is to enhance the skill and education levels of minority communities for their gainful employment, thereby leading to improvement in the overall condition of minorities. Under the Nai Manzil scheme of the Ministry of Minority Affairs (MoMA), which is an integrated education and livelihood initiative of the present Government that was launched in 2015-16 and rolled out in 2016-17, benefits are provided to the minority youths who do not have a formal school leaving certificate, i.e., those in the category of school drop-outs or educated in the community education institutions like the Madarsas. This is done in order to provide them formal education (through National Institute of Open Schooling / State Institute of Open Schooling) followed by skill training, and enable them to seek better employment in the organized sector and thus to equip them for better lives. Salient features of this scheme are as under:

- Provide education bridge program to eligible minority youth, to obtain open schooling certification of class 8<sup>th</sup> / 10<sup>th</sup>.
- Impart high quality skill training including soft skills leading to productive employment.
- Provide job placement support to assist sustainable employment to those students who opt to the labour market.

(b) and (c): State/UT-wise details of progress and achievements under Nai Manzil; including details of funds allocated / released / spent, as available, are given at Annexure-I.

(d): Yes Madam. State/UT-wise details of proposals, received by the Ministry from the project implementing Agencies (PIAs) under this scheme, are given at Annexure-II.

(e): Yes Madam. The Government has signed an agreement with the International Development Association of the World Bank Group for funding of the project under Nai Manzil to the tune of USD 50 million. Till date, the receipt of credit by India for financing the projects is Rs. 25.829 crore. The details of the agreement are available at <http://www.minorityaffairs.gov.in/sites/default/files/Finance%20agreement.pdf>

**ANNEXURE-I REFERRED TO IN REPLY TO PARTS (b) AND (c) OF THE LOK SABHA STARRED QUESTION NO. \*378, TO BE ANSWERED ON 21.03.2018 ASKED BY SHRI T. RADHAKRISHNAN AND SHRI A. ANWHAR RAAJHAA REGARDING, "NAI MANZIL SCHEME"**

<b>S. N.</b>	<b>State</b>	<b>Funds released (Rs. in crore)</b>
1	Assam	1.64
2	Bihar	16.44
3	Chhattisgarh	3.29
4	Delhi	6.58
5	Gujarat	4.93
6	Haryana	4.93
7	Himachal Pradesh	1.64
8	Jammu & Kashmir	13.15
9	Jharkhand	8.22
10	Karnataka	3.29
11	Madhya Pradesh	4.93
12	Maharashtra	1.64
13	Manipur	1.64
14	Meghalaya	3.29
15	Punjab	6.58
16	Rajasthan	3.29
17	Tamil Nadu	4.93
18	Telangana	6.58
19	Tripura	1.64
20	Uttar Pradesh	11.51
21	Uttarakhand	1.64
22	West Bengal	6.58
<b>Total</b>		<b>118.38</b>

**ANNEXURE-II REFERRED TO IN REPLY TO PART (d) OF THE LOK SABHA STARRED QUESTION NO. \*378, TO BE ANSWERED ON 21.03.2018 ASKED BY SHRI T. RADHAKRISHNAN AND SHRI A. ANWHAR RAAJHAA REGARDING, "NAI MANZIL SCHEME"**

<b>S. N.</b>	<b>State</b>	<b>Number of proposals received</b>
1	Andhra Pradesh	06
2	Assam	03
3	Bihar	16
4	Chandigarh	03
5	Chhattisgarh	02
6	Delhi	38
7	Gujarat	02
8	Haryana	11
9	Himachal Pradesh	01
10	Jammu & Kashmir	12
11	Jharkhand	05
12	Karnataka	05
13	Kerala	02
14	Madhya Pradesh	32
15	Maharashtra	07
16	Manipur	02
17	Meghalaya	01
18	Mizoram	01
19	Odisha	04
20	Puducherry	01
21	Punjab	05
22	Rajasthan	10
23	Tamil Nadu	05
24	Telangana	16
25	Uttar Pradesh	36
26	Uttarakhand	02
27	West Bengal	12
<b>Total</b>		<b>240</b>